

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/146(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	SUBHAM CAPITAL PRIVATE LIMITED VS VEDIC REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] for the FC

Mr. S. Mitra, Adv.

Mr. Shounak Mitra, Adv.

Ms. V. Panday, Adv.

Mr. A. Sarkar, Adv.

Ms. Urmila Chakraborty, Adv.] for the CD

Ms. M. Barman, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the parties were heard at length.
3. **Reserved for Orders.**
4. Convenience notes be filed within a period of three days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**